

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **01.05.2024 (WEDNESDAY)**
CHENNAI BENCH (**HYBRID MODE**)

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10:25 AM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 158/2024 in Comp App (AT) (CH) (Ins) No. 53/2024	State Bank of India Vs India Power Corporation Ltd.	M/s Cyril Amarchand Mangaldas	Ms. Deepika Murali

10:30AM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 144/2024 For Condone /Delay IA No. 388/2024 For Stay IA No. 386/2024 For Exemption IA No. 387/2024	HDFC Bank Ltd. & Anr. Vs Suresh Kannan (Liquidator For M/s Camson Bio Technologies Limited) & Anr.	M/s K & T Law Offices	
2.	Comp App (AT) (CH) No. 19/2024	Sanyog Kumar Thakur Vs Star Agrotech Pvt. Ltd. & 3 Ors.	Mr. S Chidambaram	
3.	Comp App (AT) (CH) No. 03/2024 Delay in refiling IA No. 72/2024	Laila Babu & Anr. Vs Dr. PK Abraham & 5 Ors.	Ms. Karthika KJ	

4.	Comp App (AT) (CH) (Ins) No. 124/2024 For Stay IA No. 335/2024 For Exemption IA No. 334 & 336/2024 To implead IA No. 348/2024	Preca Solutions India Pvt Ltd. Vs CA Naren Sheth, Liquidator, Aster Pvt. Ltd.	Mr. Naman Tandon	Mr. Varun Srinivasan
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For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Res App No. 06/2023 in Comp App (AT) (CH) (Ins) No. 226/2023 IA No. 800/2023	The Recovery Officer, Employees' Provident Fund Organization Vs M/s. Sri Nagananthana Mills Ltd & Anr.	Ms. R Meenakshi	

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) No. 57/2023 For Condone Delay IA No. 1132/2023 To dispense with IA No. 678/2023 For Stay IA No. 677/2023 Delay in representation IA No. 674 & 676/2023 Leave to file IA No. 675/2023 To implead IA No. 5/2024	The Tamil Nadu Sugarcane Farmers Association Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd.	Mr. Niranjana Rajagopalan	Mr. B. Dhanaraj Ms. Harsha Raj (For Impleadment)
7.	Comp App (AT) (CH) (Ins) No. 25/2023 For Condone Delay IA No. 88/2023 To implead IA No. 149/2024	Aveena Gudapati Vs Biogreen Papers Ltd	Mr. S Chidambaram	Mr. J Basava Raja

8.	Comp App (AT) (CH) (Ins) No. 101/2024 For Condone Delay IA No. 281/2024 For Exemption IA No. 282/2024 To implead IA No. 303/2024	Mr. Ratnakar Shetty, RP, M/s. Lalith Gangadhar Constructions Pvt. Ltd. WITH	Mr. Bharadwaja Ramasubramaniam	
9.	Comp App (AT) (CH) (Ins) No. 102/2024 For Condone Delay IA No. 283/2024 For Directions IA No. 284/2024 To implead IA No. 302/2024	Mr. Ratnakar Shetty, RP, M/s. Lalith Gangadhar Constructions Pvt. Ltd. WITH	Mr. Bharadwaja Ramasubramaniam	
10.	Comp App (AT) (CH) (Ins) No. 104/2024 For Condone Delay IA No. 286/2024 For Exemption IA No. 285/2024 To implead IA No. 304/2024	Mr. Ratnakar Shetty, RP, M/s. Lalith Gangadhar Constructions Pvt. Ltd. WITH	Mr. Bharadwaja Ramasubramaniam	
11.	Comp App (AT) (CH) (Ins) No. 105/2024 For Condone Delay IA No. 289/2024 Additional docs IA No. 288/2024 For Exemption IA No. 287/2024 To implead IA No. 305/2024	Mr. Ratnakar Shetty, RP, M/s. Lalith Gangadhar Constructions Pvt. Ltd. WITH	Mr. Bharadwaja Ramasubramaniam	
12.	Comp App (AT) (CH) (Ins) No. 113/2024 For Stay IA No. 307/2024	Mr. Satheesh Babu VK Vs State Bank of India WITH	Mr. Shivshankar R Panicker	
13.	Comp App (AT) (CH) (Ins) No. 114/2024 For Stay IA No. 309/2024	Mr. Saleesh K Satheesh Vs State Bank of India	Mr. Shivshankar R Panicker	
14.	Comp App (AT) (CH) (Ins) No. 92/2023	Haritham Buyers Association Vs PT Joy & 3 Ors.	Mr. Sukumar Nainan Oommen	Mr. Jerin Asher Sojan- R1 Mr. Sankar P Panicker- R2

15.	Comp App (AT) (CH) (Ins) No. 278/2023 To Dispense with IA No. 852/2023	The Recovery Officer, Employees' Provident Fund Organization Vs Mr. G Gunasekaran, Liquidator, Sapphire Spinners India Pvt. Ltd.	Mr. PK Panneer Selvam	Mr. V Manivannan
16.	Comp App (AT) (CH) (Ins) No. 431/2023 For Condone Delay IA No.1323/2023 For Stay IA No.1324/2023 For Exemption IA No.1325/2023 To implead IA No. 238/2024	The Assistant Commissioner (State Tax) Vs Mr. Immaneni Eswara Rao & Anr	Mr. AG Sathyanarayana	Mr. Nithin Chowdary Pavuluri-R1
17.	Comp App (AT) (CH) No. 17/2024 For Stay IA No. 293/2024	Madras Race Club Rep by its Secretary Vs R.D. Ramasamy & Anr.	Ms. Preeti Mohan	Mr. D Sreenivasan- R1 Mr. NR Rajagopalan- R2
18.	Comp App (AT) (CH) (Ins) No. 83/2024	Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank WITH	Mr. B Ramana Kumar	Mr. AG Sathyanarayana
19.	Comp App (AT) (CH) (Ins) No. 84/2024	Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank	Mr. B Ramana Kumar	Mr. AG Sathyanarayana

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 400/2023 For Exemption IA No. 1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023, 198 & 353 /2024	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors.	Mr. Allwin Godwin	Mr. Ramakant Rai R1 Mr. Adithya Reddy- R2-R9 & R12 Mr. Dhananjaya Sud-R10 Mr. T Sundar Rajan- R11

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) (Ins) No. 217/2022 For Condone Delay IA No. 475/2022	Stressed Assets Stabilization Fund Vs SPISYS Limited	Mr. Varun Srinivasan	
22.	Comp App (AT) (CH) (Ins) No. 424/2023 For Stay IA No. 1292/2023 For Exemption IA No. 1291/2023	Mr. Satheesh Babu V K Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
23.	Comp App (AT) (CH) (Ins) No. 425/2023 For Stay IA No. 1294/2023 For Exemption IA No. 1296/2023	Mr. Saleesh K Satheesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
24.	Comp App (AT) (CH) (Ins) No. 426/2023 For Stay IA No. 1298/2023 For Exemption IA No. 1297/2023	Mr. Rajesh KS Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
25.	Comp App (AT) (CH) (Ins) No. 427/2023 For Stay IA No.1301/2023 For Exemption IA No. 1300/2023	Bindya Saleesh Vs Dileep KP, RP	Mr. Pawan Jhabakh	Ms. Reetha D
26.	Comp App (AT) (CH) No. 119/2023 For Condone Delay IA No. 1455/2023 Interim relief IA No. 1454/2023	Mr. Gireesh Sanghi Vs M/s. Sanghi Filaments Pvt. Ltd & 10 Ors.	Mr. Yogesh Jagia	Mr. Saai Sudharsan- R2
27.	Comp App (AT) (CH) (Ins) No. 169/2023 For Stay IA No. 550/2023	Smt. Nukala Savithri Vs Bank of Maharashtra & Anr. WITH	Dr. KS Ravichandran	Mr. T Ravichandran- R1
28.	Comp App (AT) (CH) (Ins) No. 171/2023 For Urgent Hearing IA No. 554/2023 For Stay IA No. 555/2023	NNBV Venkateshwara Rao Vs Bank of Maharashtra & Anr.	Dr. KS Ravichandran	Mr. T Ravichandran- R1

29.	Comp App (AT) (CH) (Ins) No. 238/2023	Manda Satyanarayana Vs The Bank of Maharashtra & 2 Ors. WITH	Mr. PS Suman	Mr. T Ravichandran-R1
30.	Comp App (AT) (CH) (Ins) No. 239/2023	Manda Satyanarayana Vs The Bank of Maharashtra & 2 Ors.	Mr. PS Suman	Mr. T Ravichandran-R1
31.	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020) IA No. 377/2024	Sumit Binani RP of KSK Mahanadi Power Company Ltd Vs Power Finance Corporation Ltd. WITH	Shardul Amarchand Mangaldas & Co Mr. Allwin Godwin	Ms. Srideepa Bhattacharya
32.	TA No. 43/2021 (Comp App (AT) (Ins) No.1097/2020) IA No. 670 & 671/2021	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation Vs M/s. KSK Mahanadi Power Company Ltd through its RP Mr. Sumit Binan	Mr. Edward James	Mr. Sumesh Dhawan
33.	Comp App (AT) (CH) (Ins) No. 9/2021 For Exemption IA No. 26/2021 For Additional Docs. IA No. 485/2021 For Urgent Hearing IA No.83/2022 For Direction IA No. 1017/2022 To implead IA No. 966/2023 For Direction IA No. 404/2024	Ashok Sachdev Vs Call Express Construction (India) Private Limited	Mr. Alishan Naqvee	Mr. Arjun Suresh
34.	Comp App (AT) (CH) No. 33/2021	Badigeri John Davidson & 4 Ors. Vs M/s Ceylon and India General Mission & 9 Ors.	Mr. R Abdul Mobeen	

35.	Com App (AT) (CH) (Ins) No. 46/2021 For Interim Relief IA No. 101/2021 For Condone Delay IA No. 102/2021 For Exemption IA No. 103/2021 To implead IA No. 313/2023	Prudent ARC Limited Vs KSK Mahanadi Power Company Limited & 3 Ors	Mr. Anirudh Krishnan	M/s Shardul Amarchand Mangaldas & Co-R1 M/s Sagar Associates- R2 Mr. Edward James- R3 Ms. Janani Shankar (For Impleadment)
36.	Comp App (AT) (CH) No. 45/2021 For Condone Delay IA No. 549/2021	D. Asokan Vs Girija Muthukrishnan & Anr. WITH	Mr. Raj Carolin V	Mr. Hari Kumar G. Nair- R1 Mr. Athiban Vijay AK- R2
37.	Comp App (AT) (CH) No. 3/2022	S.T. Reddiar and Sons (Quilon) P Ltd rep by its Chairman & Director D Asokan Vs Girija Muthukrishnan WITH	Mr. Raj Carolin V	Mr. Harikumar G Nair
38.	Comp App (AT) (CH) No. 5/2022 For Condone Delay IA No. 42/2022, For Exemption IA No.43/2022 For Stay IA No.44/2022	S. Vijayakumar Vs Girija Muthukrishnan & Anr	Mr. K. Gowtham Kumar Mr. Athiban Vijay	Mr. Harikumar G Nair- R1 Mr. Raj Carolin V, Mr. MK Sumod- R2
39.	Comp App (AT) (CH) (Ins) No. 5/2022 For Condone Delay IA No. 14/2022 To dispense with IA No. 12/2022 For Stay IA No. 13/2022 For Urgent Hearing IA No. 15/2022 For Amendment IA No. 1078/2022	The Regional Provident Fund Commissioner- II & Anr Vs Merchem Ltd	M/s K. Ramu & R.Vishnu	Mr. Ravi Rajagopalan
40.	Comp App (AT) (CH) (Ins) No.13/2022 For Exemption IA No. 28/2022	Mr. Yogesh Sethi Vs M/s Aambis Food Products Pvt. Ltd.	Mr. Yogesh Kumar Jagia	Mr. A K Balaji Ms. Nithya S
41.	Comp App (AT) (CH) (Ins) No. 28/2022 Condone Delay IA No. 56/202 For Exemption IA No. 1123/2022	Satya Sadasica Basava Prasad Maley & Anr Vs Shresht Insustries Pvt. Ltd	Mr. Deep Tarun Bisht	M/s. Hema Chander

42.	Comp App (AT) (CH) (Ins) No.175/2022 For Stay IA No. 400/2022	Mr. Pranit Joshi Vs PRC International Hotels Pvt. Ltd. & Anr.	Mr. PK Paneer Selvam	Ms. MS Elamathi-R1 Mr. AK Vijay Maghesh- R2
43.	Comp App (AT) (CH) (Ins) No.283/2022	State Bank of India Vs Nathella Sampath Chetty & Co	Mr. Chandrasekaran	
44.	Comp App (AT) (CH) (Ins) No 302/2022 For Condone Delay IA No. 634/2022 Leave to file IA No 632/2022 To dispense with IA No. 633/2022 For Stay IA No. 635/2022	Employees Provident Fund Organisation Vs Mr. Ramakrishnan Sadasivan, RP of BVV Paper Industry Ltd & Anr	Mr. PK Panneer Selvam	Mr. T Ravichandran- R1 Mr. Saai Sudharsan- R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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